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(2020) 07 CCI CK 0003

Competition Commission Of India

Case No: Case No. 03, 05 Of 2016, 01, 04, 08 Of 2018

Chief Materials Manager, South Eastern Railway

APPELLANT

Vs

Hindustan Composites Limited And Ors

RESPONDENT

Date of Decision: July 10, 2020

Acts Referred:

- Competition Commission Of India (General) Regulations, 2009 Regulation 27(1), 41(5)
- Competition Act, 2002 Section 3, 3(1), 3(3), 3(3)(a), 3(3)(b), 3(3)(c), 3(3)(d), 19, 19(1)(b), 19(3), 26(1), 27, 27(a), 48, 48(1), 48(2), 57
- Evidence Act, 1872 Section 65(B)

Hon'ble Judges: Ashok Kumar Gupta Chairperson; Sangeeta Verma Member; Bhagwant Singh Bishnoi Member

Bench: Full Bench

Advocate: Sumit Kumar Chatterjee, Ashok Kumar Sihara, Neeraj Verma, Manas Kumar Chaudhary, Radhika Seth, Ebaad Nawaz Khan, Mayuka Sah, R. Sudhinder, Prerana Amitabh, Shreya Singh, Akshay Singh Sengar, Karan Chandhiok, Lagna Panda, Salman Qureshi, Shruthi Rao, Ramji Srinivasan, Vijay Pratap Singh Chauhan, Shruti Bhat, Sylona Mohapatra, Gaurav Desai, Rohitashva Chakraborty, P. Ram Pooranchandran, Rahat Dhawan, Samir Gandhi, Hemangini Dadwal, Nikita Agarwal, Nitin Nair, Rajshree Sharma, Sridhar Kumar, Suman Jyoti Khaitan, Rita Dey, Nubair Alvi, Shams Tabrez Aman Ahluwalia, Sourav Vig, Mrinal Agrawal, Aditya Verma, Shrey Patnaik, Priyankar Bose, K.K. Sharma, Rohit Arora, Shilpa Singh, K.K. Srivastava, S.K. Sharma, Ashutosh Thakur, Ashish Vaishya

Judgement